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Notes of the Registry

Order of the Tribunal

6,12,2004

Shri R.S.Nigam for applicant. Shri V.K.Sharma for respondents.

This CCP has been filed for non-compliance of the order passed by this Tribunal on 24.8.04 in OA 694/04.

The learned counsel for the respondents has submitted that the Hon ble High Court of MP has stayed the order dated 24.8.04 passed by the Tribunal, vide its order dated 4.12.2004 in West MMP No.1688/04 (copy placed on record). As the order against which this contempt petition has been filed is stayed by the Hontble High Court, this CCP cannot be proceeded with. Hence the present CCP is dismissed. Notices are discharged.

Judicia∤ Member

Vice Chairman